

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.45/(MAH)/2013  
CA No. 206/2013

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.  
V/s.  
M/s. Jollystart Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

|               |             |                    |                  |
|---------------|-------------|--------------------|------------------|
| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|

|    |                                 |                     |                                                                                       |
|----|---------------------------------|---------------------|---------------------------------------------------------------------------------------|
| 3) | BAHAMURUGAN MADAR & 4 in Person |                     |  |
| 4) | Rohan George                    | Adv. for Petitioner |  |

**COMMON ORDER**

**C.A. No.206/2013 in T.C.P No. 45/397-398/CLB/MB/MAH/2013**  
**C.A. No.207/2013 in T.C.P No. 46/397-398/CLB/MB/MAH/2013**  
**C.A. No.208/2013 in T.C.P No. 47/397-398/CLB/MB/MAH/2013**  
**C.A. No.209/2013 in T.C.P No. 48/397-398/CLB/MB/MAH/2013**  
**C.A. No.210/2013 in T.C.P No. 49/397-398/CLB/MB/MAH/2013**  
**C.A. No.211/2013 in T.C.P No. 50/397-398/CLB/MB/MAH/2013**  
**T.C.P No. 51/397-398/CLB/MB/MAH/2013**  
**C.A. No.212/2013 in T.C.P No. 52/397-398/CLB/MB/MAH/2013**  
**T.C.P No. 53/397-398/CLB/MB/MAH/2013**

1. The Learned Representatives of both the sides are present.
2. Adjourned to **14<sup>th</sup> June, 2017 at 2.30 p.m.**

Dated: **25.04.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**